

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**Subject:- Voluntary Retirement**

**ORDER**

**No: 1333 of 2022/RG**

**Dated: 23/09/2022**

Till such time, the order regarding voluntary retirement of Shri Abdul Rashid Malik, Principal District and Sessions Judge, Pulwama, as recommended by the Hon'ble Full Court, will be received from the Government he shall remain attached with the office of the Registrar Judicial, High Court of J&K and Ladakh, Srinagar Wing.

Besides, the charge of the Court of Principal District and Sessions Judge, Pulwama, is hereby entrusted to the Court of Additional District and sessions Judge, Pulwama in addition to his own work till further orders.

**By Order.**

**(Sanjeev Gupta)**  
**Registrar General**

**No: - 33066-89/RG/45**

**Dated:- 23/09/2022**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. /Ms Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
5. Principal District and Sessions Judge, Pulwama.
6. Additional District and Sessions Judge, Pulwama.
7. Shri Abdul Rashid Malik, Principal District and Sessions Judge, Pulwama  
..... for information and necessary action.
8. Incharge NIC, Jammu, for uploading the same on the official website of the High Court.
9. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
10. Office file.

**Registrar General**